

(b) if so, what were the results and to what extent it will be possible to increase the yield of rice; and

(c) whether it will also be possible to increase the yield of crops by the use of radiation on a large scale and ultimately on a field scale?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) Yes.

(b) Since 1957, the Biology Division of the Atomic Energy Establishment, Trombay has been carrying out radiation studies on a variety of rice known as Ptb-10 which is grown extensively in the South. This variety has proved to be a very useful one, in as much as several mutations affecting the grain characters like shape, size, colour of the kernel, development of awns and chlorophyll and yield have been produced which were recognizable in the 1st, 2nd and 3rd generation progenies raised from seeds which had originally been irradiated with thermal neutrons at the APSARA reactor. With a view to making a comparative evaluation of the higher yield potentials under different environmental and climatic conditions, seed samples of 8 newly developed lines have been sent to the Central Rice Research Institute, Cuttack, and Rice Research Station, Karjat for further field trials.

(c) Yes—Although there are a number of practical difficulties it is theoretically possible to induce high yielding mutations in any crop plant depending on its genetic constitution. As radiation induced mutations are not different from those appearing spontaneously in nature, they can be ultimately grown on a field scale. This has in fact been accomplished on a large scale in Sweden and U.S.A. Radiation itself is not, and does not need to be used "on a field scale". Once a new and true propagating variety has been developed by the use of radiation,

seeds from it can be used on a field scale.

विशेष रक्षित निधि

*३८८. श्री म० ला० द्विवेदी : क्या अन्न और रोजगार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सूच है कि स्थायी अन्न समिति की जो बैठक अप्रैल, १९६० में हुई थी उसमें अविष्य निधि के भुगतान के लिये एक विशेष रक्षित निधि स्थापित करने के प्रश्न पर भी विचार किया गया था ; और

(ख) यदि हां, तो इस सम्बन्ध में क्या निर्णय किया गया ?

अन्न उपमंत्री (श्री आबिद अली) :

(क) हां ।

(ख) स्थायी अन्न समिति ने एक खास रिजर्व फंड खोलने की सिफारिश की है ।

Indians in South Africa

{ Shri Ram Krishan Gupta:
Shri Rameshwar Tantia:
Sardar Iqbal Singh:
Shri Shree Narayan Das:
Shri Chintamani Panigrahi:
Shri M. L. Dwivedi:
Shri A. M. Tariq:
Shri Naval Prabhakar:
Shri Ajit Singh Sarhadl:
*389. { Shri Vidya Charan Shukla:
Shri Harish Chandra
Mathur:
Shri N. R. Muniswamy:
Shri D. C. Sharma:
Shri Raghunath Singh:
Shri P. K. Deo:
Shri Supakar:
Shri Kalika Singh:
Shri Muhammed Elias:
Shri Hem Barua:

Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 904 on the 17th March, 1960 and state:

(a) whether Government have received any offer for negotiations from

South Africa on the question of the treatment of people of Indian origin in South Africa;

(b) if so, whether negotiations have been started; and

(c) the result thereof?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) No, Sir.

(b) and (c). Does not arise.

Naga Rebels

*390 { Shri D. C. Sharma:
Shri Ram Krishan Gupta:
Shri Raghunath Singh:
Shrimati Mafida Ahmed:
Shri Hem Barua:

Will the **Prime Minister** be pleased to refer to the reply given to Starred Question No. 625 on the 4th March, 1960 and state:

(a) how many times the Naga rebels have raided since the 1st March, 1960;

(b) the extent of loss suffered by Government and the people;

(c) the nature and kind of property looted;

(d) how many people have been kidnapped, killed or are untraceable; and

(e) how many Naga rebels were killed or captured during this period?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) There have been nineteen raids up to the end of July, 1960. These were mostly minor incidents of sniping and ambushing.

(b) One Army vehicle was slightly damaged.

(c) A radio set belonging to an Overseer, Rs. 102 in cash belonging to a wireless operator, 40 pairs of socks and jungle boots belonging to the village guards and two wireless sets

belonging to the Wireless Organisation were looted.

(d) Two persons were killed and nineteen kidnapped.

(e) Twenty hostiles were killed and 397 captured.

Provident Fund Scheme for Workers in Andaman Islands

*391 **Dr. Ram Subhag Singh:** Will the **Minister of Labour and Employment** be pleased to state:

(a) whether Government have any provident fund scheme for those Government undertakings to which the Provident Fund Act does not compulsorily apply;

(b) whether any provident fund scheme is proposed to be extended to (i) the motor transport and electricity undertakings and to (ii) other Government departments/undertakings in the Andaman Islands which employ a large number of workers;

(c) whether any proposals were made in the Islands' Labour Advisory Committee and Chief Commissioner's Advisory Council for the introduction of provident fund schemes in Government departments/undertakings which together employ above 90 per cent. labour in the Islands; and

(d) what action has been taken by Government on those proposals and what is the reason for not introducing any provident fund scheme in those departments/undertakings so far?

The Deputy Minister of Labour (Shri Abid Ali): (a) No information is available.

(b) (i) The Employees' Provident Funds Scheme already applies to these undertakings.

(c) Yes.

(b) (ii) and (d). A sub-Committee has been set up to examine the possibility of instituting a provident fund scheme in the marine department.